## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/57/2015

NAME OF THE TRANSFEROR

: DR.C. KRISHNA PRASAD

NAME OF THE TRANSFERRE

: AMARAVATHI EYE CARE HOSPITAL PVT LTD &2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

- PHILIP MARIHEW COUNSEL for la Pelliner - RAMPIATION AR hand to Response

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent prayed for more time to file counter. Counsel for the Petitioner has given copy of the petition that has been filed for seeking some documents from the Respondent which are in the possession of the Respondent. The Respondent is directed to provide the documents to the Petitioner. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)** 

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